

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P(C) TMP NO.118 OF 2020

PETITIONER:

T.B.SHAJU  
AGED 54 YEARS  
S/O BHASKARAN  
THADIKKAT HOUSE  
PURAPPUZHA P.O.,  
PIN-685583  
THODUPUZHA TALUK  
IDUKKI DISTRICT.

BY ADVS. SRI RENJITH B.MARAR  
LAKSHMI N.KAIMAL

RESPONDENTS:

1. THE STATE OF KERALA  
REPRESENTED BY THE SECRETARY,  
EXCISE DEPARTMENT,  
THIRUVANANTHAPURAM - 695 001.
2. OFFICE OF THE COMMISSIONER OF EXCISE  
TRIVANDRUM - 695 033
3. OFFICE OF THE DEPUTY EXCISE COMMISSIONER,  
THODUPUZHA TALUK,  
IDUKKI DISTRICT -685585.
4. DISTRICT COLLECTOR  
COLLECTORATE,  
KUYILIMALA, PAINAV P.O.,  
IDUKKI,  
KERALA STATE, PIN - 685603.
5. EXCISE INSPECTOR,  
EXCISE RANGE OFFICE  
THODUPUZHA  
THODUPUZHA EAST P.O.,  
EXCISE COMPLEX, IDUKKI-685585
6. ELDHO. K.PAUL  
S/O THOMAS

KAMUKUMPALLY (H) ,  
CHELADU P.O. , PIN-686681  
KOTHAMANGALAM  
ERNAKULAM DISTRICT.

BY SRI.K.P.HARISH GOVERNMENT PLEADER

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ADMISSION ON  
28.04.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

**BECHU KURIAN THOMAS, J.**

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W.P(C) TMP NO.118 OF 2020  
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Dated this the 28<sup>th</sup> day of April, 2020

**ORDER**

The petitioner is granted liberty to file additional documents.

The learned Government Pleader shall get instructions as to the fate of Ext.P7 and the date on which it was received by the second respondent. Advocate Nireesh Mathew takes notice on behalf of the sixth respondent. The learned counsel for the petitioner shall serve notice of the Writ Petition on Advocate Nireesh Mathew.

Post the case on 30.4.2020 for further consideration.

**BECHU KURIAN THOMAS,  
JUDGE**

csl

APPENDIX

PETITIONER'S/S' EXHIBITS:

EXT.P1:- TRUE COPY OF THE FINAL REPORT IN ST NO.1904 OF 2017 ON THE FILES OF THE JUDICIAL FIRST CLASS MAGISTRATE COURT , THODUPUZHA DATED 10.04.2017

EXT.P2:- TRUE COPY OF APPLICATION PREFERRED BY THE PETITIONER BEFORE THE 3RD RESPONDENT DATED 21.03.2020

EXT.P3:- TRUE COPY OF THE APPLICATION PREFERRED BY THE PETITIONER BEFORE JUDICIAL FIRST CLASS MAGISTRATE COURT NO.I, THODUPUZHA AS C.M.P.NO.2505/2020 IN S.T NO.1904/2020 DATED 23.03.2020

EXT.P4:- TRUE COPY OF THE APPLICATION DATED 23.03.2020 PREFERRED BY THE PETITIONER TO THE 4TH RESPONDENT

EXT.P5:- TRUE COPY OF THE APPLICATION DATED 23.02.2020 PREFERRED BEFORE THE 3RD RESPONDENT BY THE PETITIONER'S LAWYER

EXT.P6:- TRUE COPY OF THE APPLICATION DATED 23.03.2020 PREFERRED BY THE PETITIONER'S LAWYER BEFORE THE 4TH RESPONDENT

EXT.P7:- TRUE COPY OF THE APPLICATION PREFERRED BY THE PETITIONER BEFORE THE 2ND RESPONDENT DATED 24.03.2020

RESPONDENT'S/S' EXHIBITS:

NIL

/TRUE COPY/

VPS

PS TO JUDGE